

HIGH COURT OF DELHI
Shershah Road, New Delhi

03
01/5/25

No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No. P-1457 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letter No. 1985/DHC/Gaz.-IB/G-3/NJA/2025 dated 22.04.2025, on the above subject, I am directed to say that this Court has exempted Ms. Hemani Malhotra, District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi from attending the programme no. P-1457 "National Seminar on Alternative Dispute Resolution" scheduled to be held on 03.05.2025 & 04.05.2025 to be organized by National Judicial Academy, Bhopal and in her place Mr. Anil Kr. Paswan, District Judge, East District, Karkardooma Courts, Delhi, has been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

2275-2276
No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 01/05/25

1. Copy forwarded to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi, with the request to inform Ms. Hemani Malhotra, DHJS accordingly.
2. Copy along with copy of letters dated 23.08.2024 and 25.03.2025 of the Director, National Judicial Academy, Bhopal forwarded to the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi, with the request to inform Mr. Anil Kr. Paswan, DHJS accordingly and ask him to coordinate directly with National Judicial Academy, Bhopal regarding study material and other details of the programme.

Sharma
(Ashok Sharma)
Assistant Registrar

o/c/Judl/west
J
PD 255 (west)
01/05/2025

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 12230 -12237 /JOTP/Gaz./PDJ West/2025 Dated, Delhi the 02 MAY 2025

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
5. The PRO, Tis Hazari Courts, Delhi.
6. The DDO, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.

Hemani Malhotra
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

pursuant to Letter No.F.6/7/2025-Judl./Suptlaw/596-607 dated 25.04.2025 of Govt. of NCT of Delhi, the Administrative Civil Judge, West District, Tis Hazari Courts, Delhi, is hereby appointed as Nodal Officer, for better coordination with the Law Department in respect of Infrastructure work and Manpower with respect to Delhi District Courts (West District).

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar
01/05/25

(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

580/12238-12245

No. _____/Committee/Gaz./PDJ West/2025

Dated, Delhi the 02 MAY 2025

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Officer Incharge, BMC Cell, Tis Hazari Courts, Delhi.
4. The Judicial Officer concerned, Tis Hazari Courts, Delhi.
5. The Branch Incharge, BMC Cell, Tis Hazari Courts, Delhi, with the direction to pursue the matter.
6. The Branch Incharge, General Branch, West District, Tis Hazari Courts, Delhi.
7. The PS to the undersigned
8. For uploading on LAYERS.
9. For uploading on centralized website through LAYERS.

Vinod Kumar
01/05/25

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

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